

### डकैतियाँ

\*१६७२. { श्री एम० एल द्विवेदी :  
श्री इल्लाचरस :  
श्री बी० एस० मूति :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) विन्ध्य प्रदेश, मध्य प्रदेश और उत्तर प्रदेश की सीमाओं पर होने वाली डकैतियों को रोकने के लिये क्या संयुक्त पुलिस कार्यवाही करने का विचार है;

(ख) डाकुओं के गिरोहों को पकड़ना क्यों संभव नहीं हो सका है;

(ग) इन बढ़ती हुई डकैतियों को रोकने के लिये क्या केन्द्रीय सरकार ने विभिन्न राज्य सरकारों के अधिकारियों से परामर्श किया है; और

(घ) यदि हां, तो इन डकैतियों को रोकने के लिये केन्द्रीय सरकार ने क्या प्रबन्ध किया है ?

गृह-कार्य उपमंत्री (श्री दातार)

(क) हां ।

(ख) जमीन का ऊंचा नीचा होना और यातायात के साधनों की कमी ।

(ग) हां ।

(घ) भिन्न भिन्न राज्यों में डकैतियों के खिलाफ कार्यवाही में एकता लाना और केन्द्रीय रिजर्व पुलिस को स्थानीय अधिकारियों की सहायता के लिये नियुक्त करना ।

### Up-Rajpramukhs

\*1674. Dr. Natabar Pandey : Will the Minister of Home Affairs be pleased to state the number of Senior and Junior Up-Raj-pramukhs in Part B States (State-wise) ?

The Deputy Minister of Home Affairs (Shri Datar) : Only the States of Madhya Bharat, Rajasthan and Saurashtra have Up-Rajpramukhs and the number in each case is one.

### Youth Hostels in Bihar

\*1676. Thakur Jugal Kishore Sinha : Will the Minister of Education be pleased to state :

(a) the conditions prescribed for the use of Youth Hostels ; and

(b) the names of places where Youth Hostels are located in Bihar ?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das) : (a) The Government of India have not prescribed any conditions for the use of Youths Hostels.

- (b) 1. Darbhanga.  
2. Mothihari  
3. Ranchi.  
4. Purnea  
5. Biharsharif Patna.  
6. Muzaffar ur.  
7. Batoyanath.  
8. Jamshedpur.

### रोपड़ में खुदाई

\*१६८१. डा० सत्यबाबी : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) रोपड़ में खुदाई का जो कार्य हो रहा था क्या वह पूरा हो चुका है; और

(ख) यदि हां, तो उस पर अब तक कितना व्यय हुआ है ?

शिक्षा मंत्री के सभा-सचिव (डा० एम० एम० दास ) : (क) जी हां ।

(ख) ₹० ७१,१८०.

### सूर्य की किरणों की शक्ति

\*१६८३. श्री बी० एन० जालबीय : क्या प्राकृतिक संसाधन और वैज्ञानिक गवेषणा मंत्री यह बताने की कृपा करेंगे कि उद्योगों और घरेलू प्रयोजनों के लिये सूर्य की किरणों की शक्ति का उपयोग करने के लिये राष्ट्रीय भौतिक प्रयोगशाला में सरकार जो गवेषणा करवा रही थी उसका क्या परिणाम निकला ?

शिक्षा उपमंत्री (डा० के० एल० श्रीवाली) : आवश्यक जानकारी विवरण

पत्र के रूप में सभा पटल पर रखी जाती है [देखिये परिशिष्ट ६, अनुबन्ध संख्या १३]

### Manipur State Police Department

\*1686. **Shri Rishang Keishing** : Will the Minister of Home Affairs be pleased to state :

(a) the number of police officers from Assam on loan in the Manipur State Police Department at present and their terms of service ; and

(b) the reason for extending the services of the officers on loan from year to year ?

**The Deputy Minister of Home Affairs (Shri Datar)** : (a) Two.

The terms of service are contained in the statement laid on the Table of the House. [See Appendix IX, annexure No. 14].

(b) Non-availability of local officers of sufficient experience.

### Industrial Finance Corporation

\*1687. **Thakur Jugal Kishore Sinha** : Will the Minister of Finance be pleased to state :

(a) the number of applications received up-to-date from Bihar State for aid by the Industrial Finance Corporation ; and

(b) the amount sanctioned on each accepted application ?

**The Minister of Revenue and Defence Expenditure (Shri A. C. Guha)** :

(a) and (b). 27 applications were received by the Corporation, out of which 10 applicants were sanctioned loans to a total amount of 2 crores 99 lakhs. The names of the Companies which were sanctioned loans and the amount sanctioned in each case are given in a statement laid on the Table of the House. [See Appendix IX, annexure No. 15].

### Unlicensed Arms

\*1688. **Shri Rishang Keishing** : Will the Minister of Home Affairs be pleased to state :

(a) the number of unlicensed arms collected so far in Manipur from the hill people ; and

(b) the number of arms surrendered voluntarily by the tribal people and arms seized by police ;

(c) whether smuggling or sale of unlicensed arms on the border of Manipur has been reported to the authorities ; and

(d) if so, the areas to which the unlicensed arms are said to have been smuggled or sold ?

**The Deputy Minister of Home Affairs (Shri Datar)** : (a) to (d). The information is being collected and will be laid on the Table of the House in due course.

### Afghan Students

875. **Shri D. C. Sharma** : Will the Minister of Education be pleased to state :

(a) the number of Afghan students who were studying in the various educational institutes in India under the General Cultural Scholarships Scheme during 1953-54 ; and

(b) the number of Afghan students similarly studying in India at present ?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das)** :

(a) Eleven.

(b) Ten.

### Estate Duty

876. { **Shri Krishnacharya Joshi** ;  
**Shri Vishwanatha Reddy** ;  
**Shri S. C. Samanta** ;  
**Shri Tulsei Das** :

Will the Minister of Finance be pleased to state :

(a) the total amount collected as Estate Duty during 1954-55 ; and

(b) the total number of cases pending disposal as on the 31st March, 1955 ?

**The Minister of Revenue and Civil Expenditure (Shri M. C. Shah)** : (a) A sum of Rs.85,14,416 was collected as Estate Duty during 1954-55 ;

(b) The total number of cases pending disposal as on 31st March 1955 was 1823.

### हाली सिक्का

८७७. श्री कृष्णाचार्य जोशी : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) १ अप्रैल, १९५५ से अब तक हैदराबाद में कुल कितने हाली सिक्कों का चलना बन्द किया गया है; और